



Government of West Bengal
Health & Family Welfare Department
Food Safety Branch
Swasthya Sathi, 6th Floor, GN-29, Sector-V
Saltlake, Kolkata-700091

No: 665 /HF/CFS/1A-36/2024

Dated, Kolkata, the 21st October, 2024

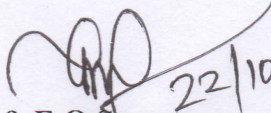
CIRCULAR

In exercise of the power conferred under section 30(2)(f), of the Food Safety & Standards Act, 2006, it is hereby ordered that the Food Business Operators applying Licensing/Registration, shall, inter-alia, furnish the following documents as mentioned in the following table-

Sl No.	Kind of Business	Documents Required
1.	Kind of Business not covered under the Instant Licensing- Manufacturer (except Meat Processing Units and Slaughter House-as FSSAI Order- No. 15(31)/2020/FoSCoS/RCD/FSSAI dated 19.03.2021) , Restaurants, Food Vending Establishment, Club/Canteen, Caterer, Hotel, Mid-Day Meal- Canteen, Mid-Day Meal- Caterer etc.	Certificate of Enlistment from Local Bodies - Panchayat/Municipalities/Municipal Corporations/Cantonment Board/Notified Area/GTA.
2.	Kind of Business not covered under the Instant Registration- Manufacturer, Restaurants, Food Vending Establishment, Club/Canteen, Caterer, Hotel, Mid-Day Meal- Canteen, Mid-Day Meal- Caterer etc.	No objection Certificate from Local Bodies- Panchayat/Municipalities/Municipal Corporations/Cantonment Board/Notified Area/GTA
3.	Kind of business included under the Instant (tatkal) Licensing/Registration as per FSSAI order vide F.No. RCD-05007/1/2021-Regulatory-FSSAI-Part(5) dated 01.07.2024 and subsequent order vide File No. RCD-05007/1/2021-Regulatory-FSSAI-Part(5) dated 11.09.2024.	No objection Certificate from Local Bodies- Panchayat/Municipalities/Municipal Corporations/Cantonment Board/Notified Area/GTA

This will come into the effect **immediately** for all applications under Instant (Tatkal) Licensing/Registration.

This circular is issued in the interest of the public service.

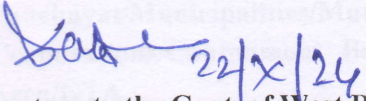

22/10/2024
O.S.D & E.O Secretary
& Commissioner of Food Safety
to the Govt. of West Bengal

No: 665/1(14)/HF/CFS/1A-36/2024

Dated, Kolkata, the 21st October, 2024

Copy forwarded for information and necessary action to the:

1. Executive Director- Regulatory Compliance Division, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi- 110002.
2. Director (Regulatory Compliance Division), Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi- 110002.
3. Joint Director(RCD), Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi- 110002.
4. Deputy Director (RCD), Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi- 110002.
5. CMOH –All (Except Kolkata Municipal Corporation).
6. CMHO- Kolkata Municipal Corporation.
7. Dy.CMOH-II & Designated Officer- Basirhat HD, Bishnupur HD, Cooch Behar, Dakshin Dinajpur, Diamond Harbour HD, Hooghly, Howrah, Jhargram, Maldah, Nandigram HD, North 24 Parganas, Paschim Bardhaman, PurbaBardhaman, Prurlia, Rmapurhat HD, South 24 Parganas, Uttar Dinajpur.
8. Dy.CMHO- Kolkata Municipal Corporation.
9. Dy.CMOH-III- Paschim Medinipur/Nadia.
10. Dy.CMOH-IV- Alipurduar.
11. DFSIO & DO- Bankura, Birbhum, Darjeeling, Jalpaiguri, Kalimpong, Murshidabad, Purba Medinipur
12. FSO- All.
13. Sr.P.S. to the Principal Secretary, H & FW Department.
14. Guard File.


22/10/24
Additional Secretary to the Govt. of West Bengal
Department of Health & Family Welfare
(Food Safety)